

भारतीय रिजर्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2014-15/418 DPSS.CO.AD.No.1390/02.27.005/2014-15

January 21, 2015

То All Payment System Providers, System Participants and Prepaid Payment Instrument Issuers

Madam/Dear Sir.

Inter-Government Agreement (IGA) with United States of America (US) under Foreign Accounts Tax Compliance Act (FATCA) - Registration

Please refer to our circular DPSS.CO.AD.No.283/02.27.005/2014 15 dated August 14, 2014 on the captioned subject.

2. In this regard, all Payment System Operators are advised to take note of the contents of the enclosed circular DBR.AML.No.9644/14.07.048/2014-15 dated December 30, 2014 issued by our Department of Banking Regulation, Central Office on the above subject and Withdrawn w.e.t may take action appropriately.

Yours faithfully,

(Sangeeta Lalwani) **General Manager**

Encl: As above

भगतान और निपटान प्रणाली विभाग, केंद्रीय कार्यालय, 14वी मंजिल, केंद्रीय कार्यालय भवन,शहीद भगत सिंह मार्ग, फोर्ट, मुम्बई - 400001 फोन Tel: (91-22) 2264 4995; फैक्स Fax: (91-22) 22691557; ई-मेल e-mail: <u>cgmdpssco@rbi.org.in</u>

Department of Payment and settlement Systems, Central Office, 14th Floor, Central Office Building, Shahid Bhagat Singh Road, Fort, Mumbai - 400001

हिन्दी आसान है, इसका प्रयोग बढ़ाइए

चेतावनी : रिजर्व बैंक द्वारा ई-मेल, डाक, एसएमएस या फोन-कॉल के जरिये किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिये। Caution : RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, Passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.